

loan disbursement for the short term component of KCC limit is in the nature of revolving cash credit facility with no restriction in number of debits and credits. The KCC Scheme has since been simplified and provides for issue of ATM enabled RuPay debit card with, *inter alia*, facilities of one-time documentation, built-in cost escalation in the limit, any number of drawals within the limit, etc.

Waived off farmers' loans

†1962. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state: .

- (a) the number of farmers whose loans have been waived off at present;
- (b) the details of the conditions laid down for the same; and
- (c) the time since when loans of farmers have been waived off and whether previous years have also been added into the same, if so, since when?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIVPRATAP SHUKLA): (a) to (c) As informed by National Bank for Agriculture and Rural Development (NABARD) , during the years 2016 and 2017 some State Governments have announced their own schemes, *inter alia*, of waiver of loan of farmers.

The last debt waiver scheme announced by the Union Government was in 2008. The Agricultural Debt Waiver and Debt Relief Scheme, 2008 (ADWDRS, 2008) was announced in the Union Budget 2008-09 and detailed guidelines for ADWDRS, 2008 were issued on 28.5.2008. The debt waiver portion of the ADWDRS, 2008 was closed by its due date *i.e.* 30.6.2008, while the debt relief portion of the Scheme was extended till 31.12.2009 and further upto 30.6.2010. The Scheme benefitted 3.73 crore farmers to the extent of ₹ 52,259.86 crore.

At present there is no Loan waiver scheme under implementation by the Union Government.

Recovery of demonetised currency notes

1963. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has recovered illegally stacked demonetised currency notes in the last one year;
- (b) whether Government has the details of recovery of illegally stashed demonetised currency notes, State-wise;

†Original notice of the question was received in Hindi.